

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB)-609(ND)/2017**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018.**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: None**


**ORDER**

None appears for the applicant or the Respondent. In the interest of justice, adjourned to 5th September, 2018. An application has been filed by the IRP putting the minutes of the 4th meeting of the COC dated 31st July, 2018 which is placed on record. The same is accepted. Let CP be kept along with the main application for the reference at the time of the disposal.

CA stand disposed off.

To come up on 5th September, 2018.

  
**(Deepa Krishan)**  
**Member(T)**

  
**(Dr. Deepti Mukesh)**  
**Member(J)**